

ORISSA HIGH COURT

FILING REPORT AS ON :05/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000043/2022	M/S.SRIMUKHEE ENGINEER, CLASS II CPWD CONTRACTOR VS UNION OF INDIA	AKHIL KUMAR MOHAPATRA VS	// ()
2	BLAPL/0007533/2022	DUKHABANDHU NAIK VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	BARKOTE /180 /2022 ()
3	BLAPL/0007534/2022	KUMUDA SAHOO @ JULIA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /153 /2022 ()
4	BLAPL/0007535/2022	BENU @ BENUDHAR NAIK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	DHENKANAL SADAR /186 /2022 ()
5	BLAPL/0007536/2022	MANASH NAIK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	DHENKANAL SADAR /186 /2022 ()
6	BLAPL/0007537/2022	BAJJING MOHAN @ CHANDU VS STATE OF ODISHA	MANORANJAN PADHY VS	PADWA /78 /2021 ()
7	BLAPL/0007538/2022	SABYASACHI MISHRA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SINGLA /36 /2020 ()
8	BLAPL/0007539/2022	HARIPADA DEY VS STATE OF ODISHA	SANJAY KUMAR MOHANTY 2 VS	SINGLA /68 /2022 ()
9	BLAPL/0007540/2022	RUDRA KHILLA VS STATE OF ODISHA	ASIT KUMAR JENA VS	//0 ()
10	BLAPL/0007541/2022	MISHRA GOLARY VS STATE OF ODISHA	ASIT KUMAR JENA VS	Judambo /4 /2020 ()
11	BLAPL/0007542/2022	NARAYAN SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 ()

ORISSA HIGH COURT**FILING REPORT AS ON :05/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/0007543/2022	AMAR MAJHI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	KEGAON /64 /2022 () //
13	BLAPL/0007544/2022	SK. SAMIM VS STATE OF ODISHA	RAMDAS ACHARY VS	SAHID NAGAR P.S. /333 /2022 () //
14	BLAPL/0007545/2022	SEIKH SAAHADAT ALI @ SIKANDAR VS STATE OF ODISHA	PITAMBAR JENA VS	JODA /198 /2018 () //
15	BLAPL/0007546/2022	PRATAP SINGH VS STATE OF ODISHA	DEBASIS MISHRA VS	NCB BHUBANESWAR /2 /2019 () //
16	BLAPL/0007547/2022	MADHABA PADHI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE TOWN /67 /2022 () //
17	BLAPL/0007548/2022	HARI DAS @ NARI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	SAMAL /205 /2022 () //
18	BLAPL/0007549/2022	TAPAS MANNA VS STATE OF ODISHA	ANIRUDHA DAS VS	JALESWAR /193 /2022 () //
19	BLAPL/0007550/2022	NARENDRADAS @ NARI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	SAMAL /205 /2022 () //
20	BLAPL/0007551/2022	SURAJ KUMAR SAFI VS STATE OF ODISHA	ANIRUDHA DAS VS	JALESWAR /193 /2022 () //
21	BLAPL/0007552/2022	PRASANTA PRADHAN VS STATE OF ODISHA	SANGRAM KESHARI SAHOO VS	/ /0 () //
22	BLAPL/0007553/2022	CHALU @ RAHUL @ CHOTU @ SANTOSH DAS VS STATE OF ODISHA	ARUN KUMAR DAS 1 VS	BALASORE SADAR /169 /2022 () //
23	BLAPL/0007554/2022	MD. SARIF	SABYASACHI MISHRA	JATNI P.S. /260 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :05/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
24	BLAPL/0007555/2022	STATE OF ODISHA DAYADAN HARIJAN	RAJIB LOCHAN PATTNAIK	// KOSAGUMUDA /59 /2021
		VS	VS	()
25	BLAPL/0007556/2022	STATE OF ODISHA BIRBAL PAN	SURESH KUMAR JENA	// KULABIRA /179 /2020
		VS	VS	()
26	BLAPL/0007557/2022	STATE OF ODISHA TRILOCHAN NATH	PARTHA SARATHI NAYAK	// DHENKANAL TOWN /264 /2022
		VS	VS	()
27	BLAPL/0007558/2022	STATE OF ODISHA CHILA @ ASHIS KHILAR	PANCHANAN PANIGRAHI	// TARBHA /122 /2022
		VS	VS	()
28	BLAPL/0007559/2022	STATE OF ODISHA BALAGOPALA THANAPATI	JUGALA KISHORE PANDA	// / /0
		VS	VS	()
29	BLAPL/0007560/2022	STATE OF ODISHA PARESH MAHARANA @ MAHARNNA	JAYANTA KUMAR MAJHI	// BADSАHI /94 /2021
		VS	VS	()
30	BLAPL/0007561/2022	STATE OF ODISHA HENA SETHY	AJIT KUMAR SAHOO	// MADHUPATNA /7 /2020
		VS	VS	()
31	BLAPL/0007562/2022	STATE OF ODISHA SOMANATH KHILLA	BABITA SAHU	// MATHILI /109 /2022
		VS	VS	()
32	BLAPL/0007563/2022	STATE OF ODISHA MANOJ DAS	KASHINATH PATTANAİK	// JAGATPUR /252 /2022
		VS	VS	()
33	BLAPL/0007564/2022	STATE OF ODISHA PETER KREPUTIKA	SRIKANTA MAHUNTA	// GUDARI /11 /2021
		VS	VS	()
34	BLAPL/0007565/2022	STATE OF ODISHA DOLAMANI BAGARTI	AMITAV TRIPATHY	// KANTAMAL /108 /2017
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :05/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	BLAPL/0007566/2022	STATE OF ODISHA KANHEIYA KUMAR GOSWAMI VS	SATYA RANJAN MULIA VS	// CHOUDWAR /149 /2022 ()
36	BLAPL/0007567/2022	STATE OF ODISHA SIPU @ SAROJ KUMAR MOHANTY VS	SATYA RANJAN MULIA VS	// PURI SADAR /323 /2020 ()
37	BLAPL/0007568/2022	STATE OF ODISHA SAHIL SIDDIQUE VS	ANANTA NARAYAN PATTANAYAK VS	// SEMILLIGUDA /79 /2019 ()
38	BLAPL/0007569/2022	STATE OF ODISHA MANOJ KUMAR GIRI VS	JAYANTA KUMAR MAJHI VS	// BAISINGA /198 /2022 ()
39	BLAPL/0007570/2022	STATE OF ODISHA BASU @ BASUDEV PUTEL VS	ARUN KUMAR MISHRA VS	// DHARAMGARH /127 /2022 ()
40	BLAPL/0007571/2022	STATE OF ODISHA SUMAN KUMAR PARIDA VS	ARUN KUMAR DAS (1) VS	// / /0 ()
41	BLAPL/0007572/2022	STATE OF ODISHA JAGANATH KHARA VS	PRASANTA KUMAR NANDA VS	// MATHILI /75 /2022 ()
42	BLAPL/0007573/2022	STATE OF ODISHA CHANDRIKA SINGH VS	RAGHUNATH BISWAL VS	// / /0 ()
43	BLAPL/0007574/2022	STATE OF ODISHA JASOBANTA BAGARTI VS	SURYAKANTA DWIBEDI VS	// / /0 ()
44	BLAPL/0007575/2022	STATE OF ODISHA DHANU NAYAK VS	CHHABI BEHERA VS	// RAIKIA /30 /2021 ()
45	BLAPL/0007576/2022	STATE OF ODISHA AMAR KUJUR VS STATE OF ODISHA	JATESWAR NAYAK VS	// BIRMITRAPUR /203 /2020 () //

ORISSA HIGH COURT**FILING REPORT AS ON :05/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
46	BLAPL/0007577/2022	TRILOCHAN MALLIK VS STATE OF ODISHA	SANGRAM KUMAR DAS VS	BINJHARPUR /227 /2022 () //
47	BLAPL/0007578/2022	RATANA @ RATNAKAR HATI VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BANKI /326 /2021 () //
48	BLAPL/0007579/2022	GAJENDRA KUMAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KEGAON /93 /2022 () //
49	BLAPL/0007580/2022	TANU SWAIN VS STATE OF ODISHA	BASUDEV PUJARI VS	KODALA /478 /2021 () //
50	BLAPL/0007581/2022	PURNA CHANDRA NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	JAGANNATHA PRASAD /159 /2018 () //
51	BLAPL/0007582/2022	GAJENDRA KUMAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KEGAON /94 /2022 () //
52	BLAPL/0007583/2022	RUPESH SINGH BESRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /41 /2019 () //
53	BLAPL/0007584/2022	KATIKA @ SIPUN MALLIK VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BANKI /223 /2020 () //
54	BLAPL/0007585/2022	SIMANCHAL BEHERA VS STATE OF ODISHA	CHHABI BEHERA VS	BAIDYANATHPUR /35 /2022 () //
55	BLAPL/0007586/2022	NANURAM DAS VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MATHILI /15 /2019 () //
56	BLAPL/0007587/2022	GITANJALI MUDULI VS STATE OF ODISHA	CHHABI BEHERA VS	BHARATPUR PS /300 /2022 () //
57	BLAPL/0007588/2022	SANTOSH BIBAR	BISWARANJAN MAHARATHA	CHANDRAPUR /32 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :05/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0007589/2022	SITAKANTA ROUT	JAJATI KESHARI KHUNTIA	AINTHAPALI /359 /2022
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0007590/2022	SRIKANT DAS	BHARAT BHUSAN ROUSTRAY	PLANTSITE /273 /2022
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0007591/2022	AMIYA KUMAR ROUT @ KUMARI	BHARAT BHUSAN ROUSTRAY	PLANTSITE /273 /2022
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0007592/2022	AMALENDU BAG	AMITABH NAIK	CUTTACK SADAR /284 /2022
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0007593/2022	TIKESWAR NAIK	SUJIT KUMAR DAS	RASOL /80 /2022
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0007594/2022	SANDEEP THAKUR	REBATILATA PANDA	MACHHKUND /83 /2021
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0007595/2022	GUNANIDHI SAHU @ BIKI @ VICKY	SARAT KUMAR JENA	barpalli /185 /2022
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0007596/2022	TUNA @ MUNA BEHERA	PRASANNA KUMAR PANDA - 3	REAMAL /278 /2022
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0007597/2022	GANDHI @ RASHMI RANJAN SAHOO	SUJIT KUMAR SWAIN	DHENKANAL SADAR /85 /2022
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0007598/2022	TATU SAROJ	ARUN KUMAR DAS-1	/ /0
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0007599/2022	KAILASH DAS	BIDESHI KUMAR GHADEI	JAGATPUR /220 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :05/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	BLAPL/0007600/2022	STATE OF ODISHA HRUDANANDA @ DAYANANDA @ MUNA NAG VS	JNYANANANDA PANDA VS	// MUDANPUR RAMPUR /166 /2022 ()
70	CMAPL/0000327/2022	STATE OF ODISHA RUSI KUSUM VS	adv. VS	// // ()
71	CMAPL/0000328/2022	SUB COLLECTOR CUM REVENUE OFFICER, SADAR, SAMBALPUR TRUPTI DAS VS	MONOMOY BASU VS	// // ()
72	CMAPL/0000329/2022	STATE OF ODISHA GM IRON AND STEEL COMPANY LTD. VS	ADV. VS	// // ()
73	CMAPL/0000330/2022	STATE OF ODISHA SURESH KUMAR GAUTAM VS	ADV VS	// // ()
74	CMAPL/0000331/2022	UNION OF INDIA JAIBUN NISA BIBI VS	adv. VS	// // ()
75	CMAPL/0000332/2022	MIRZA YUNUS BAIG DASARATHI NAYAK VS	Rajjeet Roy VS	// // ()
76	CMAPL/0000333/2022	STATE OF ODISHA THE MANAGEMENT OF LARAMBA SERVICE COOPERATIVE SOCIETY LTD. VS	ADV VS	// // ()
77	CMP/0000710/2022	PRESIDING OFFICER, LABOUR COURT,SAMBALPUR UMARANI NAYAK @ BHUYAN VS	RANJIT MOHANTY VS	// // ()
78	CMP/0000711/2022	GOURANGA BHUYAN SANJAYA NARAYAN SINGH VS	PRASANNA KUMAR MISHRA VS	// // ()
79	CMP/0000712/2022	BARAJ KUMAR BEHERA FAKIR CHARAN ROUT VS	SAMIR KUMAR MISHRA VS	// // ()
		DIPAK MAHARANA		//

ORISSA HIGH COURT

FILING REPORT AS ON :05/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CMP/0000713/2022	JHILI LENKA VS ARCHANA AGRAWAL	MANOJ KUMAR PANDA VS	// 0 //
81	CMP/0000714/2022	BISWAJIT MOHANTY VS DILLIP KUMAR KHUNTIA	SMITA RANJAN PATANAIAK VS	// 0 //
82	CMP/0000715/2022	SHYAMAPADA DAS VS KRUSHNAPADA DAS	BHABANI SANKAR DAS VS	// 0 //
83	CMP/0000716/2022	BINATI DAS VS DEEPAK CHANDRA DAS	SOUBHAGYA SWAIN VS	// 0 //
84	CMP/0000717/2022	BAJAJ FINANCE LTD,BBSR VS MANJU JAJODIA	RAMACHANDRA PANIGRAHY VS	// 0 //
85	CMP/0000718/2022	MANDHATA BIJAY KETAN BIDYADHAR MOHAPATRA VS SATYANARAYAN PATRA	SAMIR KUMAR MISHRA VS	// 0 //
86	CONTC/0005070/2022	DEBIDUTTA KRUSHNA PRASAD NAYAK VS BIJAY AMRUTA KULANGE, I.A.S.	ADV VS	// 0 //
87	CONTC/0005071/2022	SAMPAD KUMAR SINGH VS SUNIL BANSAL, I.P.S.	ADV VS	// 0 //
88	CONTC/0005072/2022	SUBASH CHANDRA MOHANTA VS SUNIL BANSAL, I.P.S.	ADV VS	// 0 //
89	CONTC/0005073/2022	ANIL KUMAR SETHI VS BIR VIKRAM YADAV, I.A.S	ADV VS	// 0 //
90	CONTC/0005074/2022	KULAMANI SAHOO VS PARULI PATTAWARI, I.A.S.	PRASANTA KUMAR DAS VS	// 0 //
91	CONTC/0005075/2022	DR. MADHUSMITA DAS	SADASIVA PATRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :05/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
92	CONTC/0005076/2022	SASWAT MISHRA DR. SANTANU SENGUPTA	ADV.	//
		VS	VS	0
93	CONTC/0005077/2022	PROF.. BANSIDHAR MAJHI, VC, VSSUT, BURLA BRAHMANANDA BEHERA	RAJENDRA KRUSHNA BOSE	//
		VS	VS	0
94	CONTC/0005078/2022	ANU GARG, IAS SURENDRA KUMAR JENA	ADV.	//
		VS	VS	0
95	CONTC/0005079/2022	S. ASWASTHY, IAS KISHORE CHANDRA SWAIN	ADV.	//
		VS	VS	0
96	CONTC/0005080/2022	RANJAN KUMAR DAS, DIRECTOR, HAREKRUSHNA MAHATAB STATE LIBRARY, BBSR. KHADALA GOUDA	ADV.	//
		VS	VS	0
97	CONTC/0005081/2022	BISHNUPADA SETHI SARAT CHANDRA SAHOO	ADV.	//
		VS	VS	0
98	CONTC/0005082/2022	SIDDHARTHA SHNAKAR SWAIN, COLLECTOR, ANGUL PRAFULLA SINGH	ADV.	//
		VS	VS	0
99	CONTC/0005083/2022	SIDDHARTHA SHANKAR SWAIN, COLLECTOR, ANGUL PRAKASH NAIK	ADV	//
		VS	VS	0
100	CONTC/0005084/2022	BHABANI SHANKAR CHAYANI, O.A.S. SUPRAVA PRADHAN	ADV.	//
		VS	VS	0
101	CONTC/0005085/2022	DR. UDDHABA CHANDRA MAJHI, I.A.S. PRANABESH SATPATHI	ADV.	//
		VS	VS	0
102	CONTC/0005086/2022	ANU GARG, I.A.S. SUMITRA RAJ	ADV.	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :05/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	CONTC/0005087/2022	BISWAJIT PANI, M.D., DEULI LAMPCS LTD. MOHAN SUNDAR PATRA VS	NIRMAL CHANDRA MOHANTY VS	// // 0
104	CONTC/0005088/2022	M. SHENBEGUM, C.E.O., TPCODL SRINIBASH BHOI VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
105	CONTC/0005089/2022	NIKUNJA BIHARI DHAL, PRINCIPAL SECY., H AND FW DEPTT. CHITTARANJAN TRIPATHY VS	ADV VS	// // 0
106	CONTC/0005090/2022	G.MATHIVATHANAN, IAS. SUBASINI RATHA VS	ADV VS	// // 0
107	CONTC/0005091/2022	ANU GARG, I.A.S. SAROJAKANTA MOHAPATRA VS	ADV VS	// // 0
108	CONTC/0005092/2022	G.MATHI VATHANAN, PRINCIPAL SECY., H AND UD UMAKANTA NAYAK VS	UDIT RANJAN JENA VS	// // 0
109	CONTC/0005093/2022	BIJAYA NARAYAN MISHRA, CHIEF ENGINEER IN CHIEF ,RURAL WORKS DEPT. BIPIN BIHARI MISHRA VS	ADV VS	// // 0
110	CONTC/0005094/2022	SHREE LAXMANA BHOI, D.E.O, SONEPUR CHANDRAMANI KHUNTIA VS	DURGA PRASAD PRADHAN VS	// // 0
111	CONTC/0005095/2022	DIPTIRANI DAS, BLOCK DEVLOPMENT OFFICER, PURI DEVI PRASAD PADHI VS	ADV VS	// // 0
112	CONTC/0005096/2022	VINEET BHARDWAJ, I.A.S. DUKHABANDHU PARIDA VS	ADV VS	// // 0
113	CONTC/0005097/2022	BISHNUPADA SETHY, I.A.S. NABAKISHORE SATAPATHY VS	ADV VS	// // 0
		BISHNUPADA SETHY, I.A.S.		//

ORISSA HIGH COURT

FILING REPORT AS ON :05/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	CONTC/0005098/2022	PRANABANDHU MOHAPATRA VS BISHNUPADA SETHI, I.A.S.	ADV VS	// ()
115	CONTC/0005099/2022	PABITRA MOHAN PRADHAN VS BISHNUPADA SETHI, IAS	ADV VS	// ()
116	CONTC/0005100/2022	CHANCHALA SARANGI VS SUVENDU BEHERA, TAHASILDAR, RAJNAGAR, KENDRAPARA	JAJATI KESHARI KHUNTIA VS	// ()
117	CONTC/0005101/2022	RAMA CHANDRA BEHERA VS BINITA SENAPATI	adv. VS	// ()
118	CRLA/0000623/2022	PURNA BAGARTY VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /101 /2011 () //
119	CRLA/0000624/2022	DEEPAK SAHOO VS STATE OF ODISHA	DEBASNAN DAS VS	NARASINGHPUR /134 /2022 () //
120	CRLA/0000625/2022	DAMBARUDHAR NAYAK VS STATE OF ODISHA	JATESWAR NAYAK VS	KUJANGA /259 /2013 () //
121	CRLA/0000626/2022	BIRANCHI NARAYAN DEO VS STATE OF ODISHA	BHABANI SANKAR DAS VS	AMBADOLA /57 /2022 () //
122	CRLA/0000627/2022	BIJAY KUMAR NAYAK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KORAPUT TOWN /126 /2022 () //
123	CRLLP/0000030/2022	PRAMILAMANI PANIGRAHI VS HEMANTA KU. MISHRA	RAJENDRA NARAYAN ROUT VS	/ /0 () //
124	CRLLP/0000031/2022	STATE OF ODISHA VS BHUSAN @ BUSU MOHANTA	SOUBHAGYA KETAN NAYAK, AGA VS	JHARPOKHARIA /37 /2016 () //
125	CRLMA/0000198/2022	NILAKANTA BADANAIAK	ADV.	PADWA /6 /2021

ORISSA HIGH COURT

FILING REPORT AS ON :05/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
126	CRLMA/0000199/2022	STATE OF ODISHA HARIHARA@HARI KHATUA	ADV.	// / /0
		VS	VS	()
127	CRLMA/0000200/2022	STATE OF ODISHA PADARABINDA MOHAPATRA	RAM DAS ACHARY	// BADAGODA P.S. /40 /2017
		VS	VS	()
128	CRLMA/0000201/2022	STATE OF ODISHA LAMBODAR PRADHAN@LAMBODHAR PRADHAN	ABHAS MOHANTY	// KENDRAPARA /30 /2012
		VS	VS	()
129	CRLMA/0000202/2022	STATE OF ODISHA BASANTA KUMAR NAHAK	KABERI MOHANTY	// SARANAKUL /102 /2021
		VS	VS	()
130	CRLMC/0002129/2022	STATE OF ODISHA RIKERAM MAJHI	SUSHANTA KUMAR JOSHI	// / /0
		VS	VS	()
131	CRLMC/0002130/2022	STATE OF ODISHA ARKADEB GANGULI	BIJAYA KUMAR RAGADA	// / /0
		VS	VS	()
132	CRLMC/0002131/2022	STATE OF ODISHA NARAYAN DAS	ARIJEET MISHRA	// / /0
		VS	VS	()
133	CRLMC/0002132/2022	STATE OF ODISHA BABAJI BEHERA	DHARMENDRA SETHY	// NILGIRI /93 /2021
		VS	VS	()
134	CRLMC/0002133/2022	STATE OF ODISHA SIBAPRASAD PATTANAYAK	LALITENDHU MISHRA	// BANTALA /242 /2021
		VS	VS	()
135	CRLMC/0002134/2022	STATE OF ODISHA KATAM SITA	PRASANTA KUMAR NANDA	// MOTU /11 /2015
		VS	VS	()
136	CRLMC/0002135/2022	STATE OF ODISHA PRAMOD DIGAL@PRAMOD KUMAR DIGAL	SURYAKANTA DWIBEDI	// DARINGBADI /55 /2017
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :05/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0002136/2022	STATE OF ODISHA SANTOSH KUMAR MAHAPATRA VS UMAKANTA JENA	DEVASHIS PANDA VS	// / /0 ()
138	CRLMC/0002137/2022	ASHUTOSH PRAHARAJ VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// NARASINGHPUR /3 /2020 ()
139	CRLMC/0002138/2022	ANUP KUMAR CHOUDHURY VS MADHUSMITA BEHERA	RAMAKRISHNA NAIK VS	// / /0 ()
140	CRLMC/0002139/2022	RUPAK KUJUR VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// RAJGANGPUR /184 /2022 ()
141	CRLMC/0002140/2022	PIPUN@SOUMYA RANJAN NAYAK VS STATE OF ODISHA	M.A.ALI VS	// DHUSURI /187 /2021 ()
142	CRLMC/0002141/2022	DEBASIS DALAI VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// / /0 ()
143	CRLMC/0002142/2022	CHANDRAMOHAN BISWAL VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// SINGLA /69 /2021 ()
144	CRLMC/0002143/2022	NIRANJAN ROUT VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// BARBIL /148 /2018 ()
145	CRLMP/0001608/2022	PATITAPABAN SETHI VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	// / /0 ()
146	CRLMP/0001609/2022	PRATYUSH TRIPATHY VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	// / /0 ()
147	CRLMP/0001610/2022	NARAYAN NAYAK VS I.I.C.,BASUDEVPUR P.S,BHADRAK	SATYA NARAYAN MISHRA -4 VS	// / /0 ()

ORISSA HIGH COURT

FILING REPORT AS ON :05/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMP/0001611/2022	SUBHASHREE BISWAL VS STATE OF ODISHA	ARIJEET MISHRA VS	//0 0 //
149	CRLMP/0001612/2022	MURALIDHAR PARHI VS STATE OF ODISHA	BINI MISHRA VS	//0 0 //
150	CRLMP/0001613/2022	SUMITRA JENA VS STATE OF ODISHA	DEEPAK PANDA VS	//0 0 //
151	CRLMP/0001614/2022	REBATI BHOI VS STATE OF ODISHA	PRABHU PADARBINDA PARIDA VS	//0 0 //
152	CRLMP/0001615/2022	SUKUMAR MAITY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	//0 0 //
153	CRLMP/0001616/2022	KARTIK CHANDRA MAL VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	//0 0 //
154	CRLMP/0001617/2022	CHITANYA BEHERA VS STATE OF ODISHA	RABINARAYAN MOHANTY VS	//0 0 //
155	CRLMP/0001618/2022	PRASANA PARIDA VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	//0 0 //
156	CRLREV/0000364/2022	DHABULU HARIJAN VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	PAPADAHANDI /52 /1996 0 //
157	CRLREV/0000365/2022	INDUBHUSAN DAS VS MITRABASU SWAIN @ DAS	SAMVIT MOHANTY VS	//0 0 //
158	CRLREV/0000366/2022	RAJENDRA KUMAR TRIPATHY VS UMESH CHANDRA ROUTRAY	AYUSMAN MAHANTA VS	//0 0 //
159	CRLREV/0000367/2022	TULU BEHERA	D.R.SWAIN	SUNABEDA /60 /2015

ORISSA HIGH COURT

FILING REPORT AS ON :05/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	CRP/0000016/2022	P. BISWANATH	S.S.RAO	//
		VS	VS	0
		M/S. MITS MEGA FGOOD PARK LTD.		//
161	FAO/0000313/2022	DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.	SOMNATH ROY	//
		VS	VS	0
		SAMIR KUMAR DEHURY		//
162	FAO/0000314/2022	TATA AIG GENERAL INSURANCE CO.LTD.	DINESH KUMAR PATRA	//
		VS	VS	0
		NARAKHARI JENA		//
163	FAO/0000315/2022	THE MANAGER LEGAL, M/S. IFFCO-TOKIO, G.I.CO. LTD.	ADAM ALI KHAN	//
		VS	VS	0
		PUSPALATA OJHA		//
164	FAO/0000316/2022	IFFCO TOKIO, G.I.CO. LTD.	ADAM ALI KHAN	//
		VS	VS	0
		SIBA PRASAD MULI		//
165	MACA/0000394/2022	THE DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.	ADAM ALI KHAN	//
		VS	VS	0
		SUSAMA ROUT		//
166	RPFAM/0000167/2022	CHITTARANJAN GAHAN	PRAMODA KUMAR MISHRA	//
		VS	VS	0
		ANNAPURNA GAHAN		//
167	RPFAM/0000168/2022	MAHENDRA NAIK	GEETANJALI MAJHI	//
		VS	VS	JUDGE, FAMILY COURT, SAMBALPUR(Sambalpur)
		MINA KUMARI NAIK		CRMC/0000005/2018
168	RPFAM/0000169/2022	SUMITRA MANGESH MISHRA	GOURANG CHARAN MOHAPATRA	//
		VS	VS	0
		AVILIPSA MOHAPATRA		//
169	RPFAM/0000170/2022	SK.MUSTAQUE	SAMIR KUMAR MISHRA	//
		VS	VS	0
		RUKSANA BIBI		//
170	RSA/0000184/2022	SULTAN BEG	ASHOK KUMAR DASH	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :05/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	RSA/0000185/2022	SIKHARANI SINGH ARUNA KUMAR SAHOO VS	ABINASH ROUTRAY VS	// // ()
172	RVWPET/0000182/2022	GADADHARA SAHOO SUNITA PADHI VS	VS	// // ()
173	RVWPET/0000183/2022	ORISSA HIGH COURT SARAT CHANDRA KAR VS	ADV VS	// // ()
174	SAO/0000009/2022	STATE OF ODISHA SASHANKA SEKHAR NANDA VS	AMIT PRASAD BOSE VS	// // ()
175	TRP(C)/0000285/2022	JAGNYASENI NANDA JASABANTI NAIK VS	SARADA PRASAD DASH VS	// // ()
176	TRP(C)/0000286/2022	S.P.SUNIT NAYAK MANASWINI SAHU VS	MANOJ KUMAR MOHANTY VS	// // ()
177	TRPCRL/0000064/2022	LALATENDU SAHOO NRUSINGHA CHARAN SWAIN VS	PRATIK DASH VS	// // /0
178	TRPCRL/0000065/2022	KHYATI PATRA JAGADISH GOND VS	ABHIRAM SWAIN VS	JUDGE FAMILY COURT,GANJAM(Ganjam) Crp/0000127/2021 UMERKOTE /18 /2009 ()
179	TRPCRL/0000066/2022	STATE OF ODISHA BHAGABAN SAHU VS	PRASANTA KUMAR NANDA VS	// // ()
180	WA/0001056/2022	STATE OF ODISHA(VIG.) RASHMI KANTA SAHOO VS	A.ROUTRAY VS	// // ()
181	WA/0001057/2022	COMMNR.CONSOLELDN., ORISSA, CUTTACK STATE OF ODISHA VS	AMIYA KUMAR MISHRA, AGA VS	// // ()
		SURUCHI PATEL		//

ORISSA HIGH COURT**FILING REPORT AS ON :05/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WA/0001058/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA VS PRASANNA KUMAR SWAIN	SAILAZA NANDAN DAS, ASC VS	// 0 //
183	WA/0001059/2022	DIBAKAR SAW VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
184	WA/0001060/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA VS LALMOHAN MUNDA	SAILAZA NANDAN DAS, ASC VS	// 0 //
185	WA/0001061/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA VS SUSHIL MUNDA @ SUSHIL KUMAR MUNDA	SAILAZA NANDAN DAS, ASC VS	// 0 //
186	WA/0001062/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA VS KISHORE CHANDRA TRIPATHY	SAILAZA NANDAN DAS, ASC VS	// 0 //
187	WP(C)/0019825/2022	MANORANJAN BHUYAN VS KALPANA BEWA @ BHUYAN	SUDHANSU SEKHAR JENA VS	// 0 //
188	WP(C)/0019826/2022	SUDAM CHARAN NAIK VS STATE OF ODISHA	S.SATAPATHY VS	// 0 //
189	WP(C)/0019827/2022	PAPPU PASWAN VS DY. DIRECTOR, SECURITY (E), RAILWAY BOARD, NEW DELHI	PRAKASH KUMAR ROUT VS	// 0 //
190	WP(C)/0019828/2022	CHITTARANJAN NAYAK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
191	WP(C)/0019829/2022	MAN MOHAN SAHU VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// 0 //
192	WP(C)/0019830/2022	SUDHAKAR BHOL VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
193	WP(C)/0019831/2022	SUJATA MISHRA	SANGRAM KUMAR SINGH	//

ORISSA HIGH COURT

FILING REPORT AS ON :05/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		UNION OF INDIA		//
194	WP(C)/0019832/2022	MANJULATA KANDI	SANGRAM KUMAR SINGH	//
		VS	VS	0
		UNION OF INDIA		//
195	WP(C)/0019833/2022	PANCHALI NAYAK	SANGRAM KUMAR SINGH	//
		VS	VS	0
		UNION OF INDIA		//
196	WP(C)/0019834/2022	SUMANTA CHARAN PANIGRAHI	BIBHUTI BHUSAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0019835/2022	MANASWINI MALLICK	SANGRAM KUMAR SINGH	//
		VS	VS	0
		UNION OF INDIA		//
198	WP(C)/0019836/2022	SOUDAMINI BEHERA	BHAKTA RANJAN BARIK	//
		VS	VS	0
		TAHASILDAR, SADAR, CUTTACK		//
199	WP(C)/0019837/2022	KALU CHARAN PRADHAN	SANGRAM KUMAR SINGH	//
		VS	VS	0
		UNION OF INDIA		//
200	WP(C)/0019838/2022	RAJENDRA BEHERA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0019839/2022	BANITA BALIARSINGH	BIBHU PRASAD TRIPATHY	//
		VS	VS	0
		BHARAT PRADHAN		//
202	WP(C)/0019840/2022	BISHNUPRIYA DAS	SIDDHESWAR BAUG	//
		VS	VS	0
		SAHARAYN UNIVERSAL MULTIPURPOSE SOCIETY LTD.,BHOPAL		//
203	WP(C)/0019841/2022	BIJAYA KRUSHNA DAS	SIDDHESWAR BAUG	//
		VS	VS	0
		SAHARAYN UNIVERSAL MULTIPURPOSE SOCIETY LTD.,BHOPAL		//
204	WP(C)/0019842/2022	GANAI GANESHAN	SADASIVA PATRA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :05/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0019843/2022	THE ASST. GM, SBI, BBSR SUKANTA KUMAR DASH VS STATE OF ODISHA	SADASIVA PATRA 1 VS	// // 0 //
206	WP(C)/0019844/2022	PRADEEP KUMAR SATAPATHY VS STATE OF ODISHA	SADASIVA PATRA 1 VS	// 0 //
207	WP(C)/0019845/2022	SARANGADHAR BHOI VS STATE OF ODISHA	SISIR DAS VS	// 0 //
208	WP(C)/0019846/2022	PMR STEELS, SUNDARGARH VS INIDAN RAILWAYS, NEW DELHI	UPENDRA KUMAR SAMAL VS	// 0 //
209	WP(C)/0019847/2022	QAMAR SULTANA VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	// 0 //
210	WP(C)/0019848/2022	NIDHI PARIDA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
211	WP(C)/0019849/2022	CHITTARANJAN MOHANTY VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //
212	WP(C)/0019850/2022	SITARAM DAS VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //
213	WP(C)/0019851/2022	KALPANA ROUT VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
214	WP(C)/0019852/2022	BINDA DEBI VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	// 0 //
215	WP(C)/0019853/2022	BIKASH KUMAR DAS VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :05/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0019854/2022	NAMITA PATRA VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	// 0 //
217	WP(C)/0019855/2022	SRIKANTA GADTYA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
218	WP(C)/0019856/2022	LOHIT KUMAR MOHANTY VS R.T.O.-CUM-TAXING AUTHORITY, CHANDIKHOLE	JAGRUTI BARIK VS	// 0 //
219	WP(C)/0019857/2022	DEEPANJALI ACHARYA VS SUPERINTENDING ENGINEER, BALASORE IRRIGATION DIVISION	G.C.MOHANTY VS	// 0 //
220	WP(C)/0019858/2022	RABINDRA NATH SAHOO VS R.T.O.-CUM-TAXING AUTHORITY, CHANDIKHOLE	JAGRUTI BARIK VS	// 0 //
221	WP(C)/0019859/2022	FALGUNI KUMAR SAHOO VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	// 0 //
222	WP(C)/0019860/2022	ARUNAKARA ACHARYA VS STATE OF ODISHA	DEBENDRA DHAR VS	// 0 //
223	WP(C)/0019861/2022	MANORANJAN SAHOO VS SEEMA SAHU	HEMANTA KUMAR RATSINGH VS	// 0 //
224	WP(C)/0019862/2022	PRADYUT KUMAR PANDA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
225	WP(C)/0019863/2022	BHAGYALAXMI MALLICK VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //
226	WP(C)/0019864/2022	SAROJ KUMAR RAY VS DEPUTY DIRECTOR, REGIONAL DIVISION, MPEDA, BBSR	LALITENDU MISHRA VS	// 0 //
227	WP(C)/0019865/2022	KUMUDA KUMAR BEHERA	SWAPNIL ROY	//

ORISSA HIGH COURT**FILING REPORT AS ON :05/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0019866/2022	STATE OF ODISHA AMARESH KUMAR PATRA	MANOJ KUMAR MOHANTY	//
		VS	VS	0
229	WP(C)/0019867/2022	STATE OF ODISHA TAPAS RANJAN JENA	SUSANTA KUMAR DASH	//
		VS	VS	0
230	WP(C)/0019868/2022	STATE OF ODISHA AJIT KUMAR ROUT	RAJENDRA KUMAR DASH	//
		VS	VS	0
231	WP(C)/0019869/2022	STATE OF ODISHA CHAKRADHARA SAHOO	SAMVIT MOHANTY	//
		VS	VS	0
232	WP(C)/0019870/2022	RAMESH CHANDRA NAYAK SRIJATA BHARATI	BASANTA KUMAR JENA	//
		VS	VS	0
233	WP(C)/0019871/2022	STATE OF ORISSA SUBASH CHANDRA TARAI	GIRIJA SANKAR MOHANTY	//
		VS	VS	0
234	WP(C)/0019872/2022	PRINCIPAL SECY., FOREST AND ENVIRONMENT DEPT., BBSR SANJIB KUMAR JENA	SANJAY KUMAR BEHERA	//
		VS	VS	0
235	WP(C)/0019873/2022	THE AUTHORISED SIGNATORY, CONSUMER FINANCE DIVISION INDUSIND BANK, BBSR BABAJI PRADHAN	LAMBODAR PRADHAN	//
		VS	VS	0
236	WP(C)/0019874/2022	THE TAHASILDAR-CUM-MUTATION OFFICER, MAHAKALAPARA TAHASIL UGRASEN BARIK	P.K.NAYAK	//
		VS	VS	0
237	WP(C)/0019875/2022	THE REGIONAL PF COMMISSIONER, BBSR NIROD KUMAR JENA	ARIJEET MISHRA	//
		VS	VS	0
238	WP(C)/0019876/2022	UNION OF INDIA M/S. BLA PROJECTS PVT. LTD., KOLKATA	AVIJIT PATNAIK	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :05/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		MAHANADI COALFIELDS LTD., SAMBALPUR		//
239	WP(C)/0019877/2022	SURAJ PRAKASH SAI	SANJEEV UDGATA	//
		VS	VS	()
		SUJATA NAIK		//
240	WP(C)/0019878/2022	NAGENDRA SAMAL	PRAFULLA CHANDRA DAS	//
		VS	VS	()
		STATE OF ODISHA		//
241	WP(C)/0019879/2022	LOKANATH PRADHAN	KUNAL KUMAR SWAIN	//
		VS	VS	()
		OPSC, CUTTACK		//
242	WP(C)/0019880/2022	NARAHARI SATPATHY	PRAFULLA CHANDRA DAS	//
		VS	VS	()
		STATE OF ODISHA		//
243	WP(C)/0019881/2022	ADITYA BAGARTY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
244	WP(C)/0019882/2022	NIRA KUMBHAKAR	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
245	WP(C)/0019883/2022	PRAGATI MILK PRODUCTS PVT. LTD.,CUTTACK	AMIT PRASAD BOSE	//
		VS	VS	()
		IDCO,BBSR		//
246	WP(C)/0019884/2022	PURUSOTTAM THANAPATI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
247	WP(C)/0019885/2022	MAA BUDHIMA SHG, KHURDA	AMITAV DAS	//
		VS	VS	()
		STATE OF ORISSA		//
248	WP(C)/0019886/2022	DEEPAK JYOTI PATRA	SWAPNIL ROY	//
		VS	VS	()
		KENDRIYA VIDYALAYA SANGATHAN CUM	MINISTRY OF EDUCATION, NEW DELHI	//
249	WP(C)/0019887/2022	NIRANJAN SUTAR	BIJNYAN KUMAR MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :05/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0019888/2022	MADHUSMITA KAR VS SARADA PRASANNA NANDA	K.C.RAJGURU MOHAPATRA VS	// 0 //
251	WP(C)/0019889/2022	BENGA GHADEI VS STATE OF ODISHA	DAMODAR PATRA VS	// 0 //
252	WP(C)/0019890/2022	M/S TRUPTI ENTERPRISES PVT. LTD. VS AXIS BANK LTD., MUMBAI	TUSHAR KANTI SATAPATHY VS	// 0 //
253	WP(C)/0019891/2022	SANJUKTA PANIGRAHI VS STATE OF ODISHA	ADISHA MOHANTY VS	// 0 //
254	WP(C)/0019892/2022	SARAT CHANDRA SAHU VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
255	WP(C)/0019893/2022	RAMESH PRADHAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
256	WP(C)/0019894/2022	PANKAJINI MUKHI VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
257	WP(C)/0019895/2022	JIBANANANDA CHHURIA VS STATE OF ODISHA	KIRAN ROUT VS	// 0 //
258	WP(C)/0019896/2022	NARENDRA MOHAN PARIDA VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
259	WP(C)/0019897/2022	DHARMU SEN MEHER VS THE STATE OF ORISSA	AKSHAYA KUMAR SAHOO VS	// 0 //
260	WP(C)/0019898/2022	P.SAIBA PATRA VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
261	WP(C)/0019899/2022	JAGATISWAR SAHOO	AMITAV TRIPATHY	//

ORISSA HIGH COURT

FILING REPORT AS ON :05/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
262	WP(C)/0019900/2022	MEERA DAS	K.K.SWAIN	//
		VS	VS	0
		THE CM AND AO, UNION BANK OF INDIA, CUTTACK		//
263	WP(C)/0019901/2022	PURNA CHANDRA PATRA	S.M.DWIBEDY	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0019902/2022	CHITTARANJAN KHUNTIA	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0019903/2022	GAGAN BEHERA	ACHYUTA NANDA ROUSTRAY	//
		VS	VS	0
		HARICHANDAN BEHERA		//
266	WP(C)/0019904/2022	KRUSHNA CHANDRA RATH	HARA PRASAD RATH	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0019905/2022	PRASANTA KUMAR MISHRA	CHANDRA SEKHAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0019906/2022	ABHIRAM PANI	ANURAG PATI	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0019907/2022	PRATAP KISHORE NAYAK	NARESH CHANRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0019908/2022	SRIDHAR SAHOO	DR. JITENDRA KUMAR LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0019909/2022	DINESH KUMAR SINGH	DR. JITENDRA KUMAR LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0019910/2022	SUJATA SAHOO	RAMAKANTA PANDA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :05/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0019911/2022	STATE OF ODISHA NIRUPAMA RAYPITAM VS	LALITA NARAYAN PATTNAIK VS	// // ()
274	WP(C)/0019912/2022	SPECIAL SECY., FINANCE DEPT., BBSR PRASANTA KUMAR MISHRA VS	CHANDRA SEKHAR PANDA VS	// // ()
275	WP(C)/0019913/2022	STATE OF ODISHA SABITA BHOI VS	PRABHU PRASANNA BEHERA VS	// // ()
276	WP(C)/0019914/2022	COLLECTOR-CUM-DM, BOUDH DR. HADIBANDHU MOHARANA VS	CHINMAY NAYAK VS	// // ()
277	WP(C)/0019915/2022	STATE OF ODISHA ARUN KUMAR DWARI VS	RAMA CHANDRA JENA VS	// // ()
278	WP(C)/0019916/2022	STATE OF ORISSA KAMALAKANTA JENA VS	SATYA NARAYAN MISHRA 4 VS	// // ()
279	WP(C)/0019917/2022	THE COLLECTOR AND DM, BHADRAK REDDY JANAKI RAM VS	SUNIL KUMAR PANDA VS	// // ()
280	WP(C)/0019918/2022	STATE OF ODISHA RAJANIKANTA SAHOO VS	BIBHUTI BHUSAN BEHERA VS	// // ()
281	WP(C)/0019919/2022	R.T.O., ANGUL ANIRBAN CHATTOPADHYAY VS	SARADA P.SARANGI VS	// // ()
282	WP(C)/0019920/2022	UNION OF INDIA PABITRA KUMAR ROUT VS	FALGUNI RAJGURU MOHAPATRA VS	// // ()
283	WP(C)/0019921/2022	EXECUTIVE ENGINEER (ELECT.), TPCODL, NIMAPARA ELECTRICAL DIV. GOBARDHAN SWAIN VS	DILLIP KUMAR MOHAPATRA VS	// // ()
		STATE OF ORISSA		//

ORISSA HIGH COURT**FILING REPORT AS ON :05/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0019922/2022	M/S JAGANNATH CONSTRUCTION, BBSR VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //
285	WP(C)/0019923/2022	PRANATI LATA DASH VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
286	WP(C)/0019924/2022	M/S. BRAMTA PLASTIC INDUSTRY, BBSR VS ASST. GM.(ELECT.), TPCODL, BBSR	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
287	WP(C)/0019925/2022	AJAY KUMAR PATRA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
288	WP(C)/0019926/2022	REBATI BARIK VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
289	WP(C)/0019927/2022	BANALATA GADABAD VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
290	WP(C)/0019928/2022	BIPLAB SAMANTRAY VS R.T.O., KENDRAPARA	BRAJA MOHAN SARANGI VS	// 0 //
291	WP(C)/0019929/2022	SUBODHA KUMAR PARIDA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
292	WP(C)/0019930/2022	SANTOSH JENA VS JAYANT KUMAR GHADAI	SASMITA NAYAK VS	// 0 //
293	WP(C)/0019931/2022	PRADIP KUMAR SAHOO VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
294	WP(C)/0019932/2022	BASANTI ACHARAYA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
295	WP(C)/0019933/2022	HAREKRISHNA MAHUNTA	DILLIP KUMAR MOHAPATRA	//

ORISSA HIGH COURT**FILING REPORT AS ON :05/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
296	WP(C)/0019934/2022	BHUPESH CHANDRA PATTANAİK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
297	WP(C)/0019935/2022	ATASI RANJAN SUBUDHI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
298	WP(C)/0019936/2022	PRAVAT CHANDRA RATH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
299	WP(C)/0019937/2022	NIRANJAN SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
300	WP(C)/0019938/2022	AKSHAY KUMAR DASH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
301	WP(C)/0019939/2022	SUBASH CHANDRA TRIPATHY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
302	WP(C)/0019940/2022	AHALYA PARIDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
303	WP(C)/0019941/2022	ANANTA KISHORE DHAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
304	WP(C)/0019942/2022	RAJANİKANTA DASH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
305	WP(C)/0019943/2022	DHIRENDRA TRIPATHY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
306	WP(C)/0019944/2022	PRASANA KUMAR DAS	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :05/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0019945/2022	STATE OF ORISSA MD YUNUS VS	DILLIP KUMAR MOHAPATRA VS	// // ()
308	WP(C)/0019946/2022	STATE OF ORISSA PADMANABHA DASH VS	DILLIP KUMAR MOHAPATRA VS	// // ()
309	WP(C)/0019947/2022	STATE OF ORISSA HALADHAR ROUT VS	BRAJA MOHAN SARANGI VS	// // ()
310	WP(C)/0019948/2022	UNION OF INDIA RAJAKISHORE KAR VS	DILLIP KUMAR MOHAPATRA VS	// // ()
311	WP(C)/0019949/2022	STATE OF ORISSA SNEHAPRAVA RATH VS	DILLIP KUMAR MOHAPATRA VS	// // ()
312	WP(C)/0019950/2022	STATE OF ORISSA M/S AKSHYA INFRA PVT. LTD. VS	BRAJA MOHAN SARANGI VS	// // ()
313	WP(C)/0019951/2022	UNION OF INDIA SHIVA PRASAD SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // ()
314	WP(C)/0019952/2022	STATE OF ORISSA PRUTHIRAJ RAY VS	BRAJA MOHAN SARANGI VS	// // ()
315	WP(C)/0019953/2022	UNION OF INDIA GURUCHARAN SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // ()
316	WP(C)/0019954/2022	STATE OF ORISSA DIBAKAR MOHAPATRA VS	BRAJA MOHAN SARANGI VS	// // ()
317	WP(C)/0019955/2022	UNION OF INDIA MANOJ KUMAR GUPTA VS UNION OF INDIA	BRAJA MOHAN SARANGI VS	// // () //

ORISSA HIGH COURT

FILING REPORT AS ON :05/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0019956/2022	PRADEEP KUMAR JAIN VS UNION OF INDIA	BRAJA MOHAN SARANGI VS	// 0 //
319	WP(C)/0019957/2022	MAHESWAR PRADHAN VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
320	WP(C)/0019958/2022	SUBASH CHANDRA SWAIN VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
321	WP(C)/0019959/2022	SOCIETY OF HETEROGENEOUS ACTIVITIES FOR PEOPLE IN DISTRICT VS STATE OF ODISHA	PAULINDRANATH TRUSTY VS	// 0 //
322	WP(C)/0019960/2022	SUBUDHI CHARAN SAHOO VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
323	WP(C)/0019961/2022	JAKIR MOHAMMED VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
324	WP(C)/0019962/2022	SANJAY KESHARI MOHAPATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
325	WP(C)/0019963/2022	PRAVAT KUMAR JENA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
326	WP(C)/0019964/2022	ALEKH CHANDRA PATEL VS UNION OF INDIA	SHASHI BHUSAN JENA VS	// 0 //
327	WP(C)/0019965/2022	KALPATARU DASH VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
328	WP(C)/0019966/2022	HIRANYA KUMAR SAHU VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
329	WP(C)/0019967/2022	JIBAN KUMAR MOHAPATRA	SANJIB SWAIN	//

ORISSA HIGH COURT

FILING REPORT AS ON :05/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	WP(C)/0019968/2022	STATE BANK OF INDIA BHAKTABASCHALA MOHAPATRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
331	WP(C)/0019969/2022	STATE OF ORISSA BIDYADHAR NAYAK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
332	WP(C)/0019970/2022	STATE OF ODISHA MINAKUMARI BARAL	HRUDANANDA MOHAPATRA	//
		VS	VS	0
333	WP(C)/0019971/2022	STATE OF ODISHA SNEHALATA ROUTARAY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
334	WP(C)/0019972/2022	STATE OF ORISSA MALAYA KUMAR MUND	BRAJA MOHAN SARANGI	//
		VS	VS	0
335	WP(C)/0019973/2022	UNION OF INDIA GITANJALI MOHANTY	DURGESH NARAYAN RATH	//
		VS	VS	0
336	WP(C)/0019974/2022	STATE OF ODISHA PRAFULLA KUMAR MALIK	DURGESH NARAYAN RATH	//
		VS	VS	0
337	WP(C)/0019975/2022	STATE OF ORISSA PRAKASH CHANDRA KHILAR	BRAJA MOHAN SARANGI	//
		VS	VS	0
338	WP(C)/0019976/2022	UNION OF INDIA MANASMITA BEHERA	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
339	WP(C)/0019977/2022	STATE OF ODISHA JAGANNATH PRADHAN	BIJAY KUMAR BEHERA	//
		VS	VS	0
340	WP(C)/0019978/2022	STATE OF ODISHA HEMALAYA BHOI	MANAS PATI	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :05/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0019979/2022	STATE OF ORISSA TIRUBALA PARIDA VS	BRAJA MOHAN SARANGI VS	// // ()
342	WP(C)/0019980/2022	UNION OF INDIA RABINARAYAN SAHOO VS	BIJAY KUMAR BEHERA VS	// // ()
343	WP(C)/0019981/2022	STATE OF ORISSA PANDU KISAN VS	RANJIT SAMAL VS	// // ()
344	WP(C)/0019982/2022	STATE OF ODISHA KISHORE CH. PRADHAN VS	RANJIT SAMAL VS	// // ()
345	WP(C)/0019983/2022	STATE OF ODISHA P.PRUTHIVI KUMAR PATRO VS	SIDHARTH PRASAD DAS VS	// // ()
346	WP(C)/0019984/2022	STATE OF ODISHA M/S. BABULI KUMAR SISHU, JHARSUGUDA VS	BHUBAN MOHAN BHUYAN VS	// // ()
347	WP(C)/0019985/2022	CHIEF MANAGER, UCO BANK, BRAJARAJNAGAR BRANCH PRATAP RUDRA HARICHANDAN VS	AJAYA KUMAR MOHARANA VS	// // ()
348	WP(C)/0019986/2022	STATE OF ORISSA SHOBHANA MOHANTY VS	BHABANI SANKAR MISHRA VS	// // ()
349	WP(C)/0019987/2022	PREETAM PATTNAIK BANKIM CHANDRA MISHRA VS	SIDHARTH PRASAD DAS VS	// // ()
350	ABLAPL/0009555/2022	STATE OF ODISHA SUDHANSU SEKHAR SAHOO @ PINTU SAHOO VS	BANABIHARI RAY VS	// // ()
351	ABLAPL/0009556/2022	STATE OF ODISHA MANAS RANJAN MOHAPATRA @ MANAS MOHAPATRA VS	BANABIHARI RAY VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :05/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	ABLAPL/0009557/2022	DEEPAK NAIK VS STATE OF ODISHA	BIDYADHAR MANASINGH VS	//0 () //
353	ABLAPL/0009558/2022	AJAY LENKA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE SADAR /208 /2022 () //
354	ABLAPL/0009559/2022	PITABASA MAHALI VS REPUBLIC OF INDIA	SAILABALA JENA VS	//0 () //
355	ABLAPL/0009560/2022	SALIL KUMAR NAYAK VS REPUBLIC OF INDIA	SAILABALA JENA VS	//0 () //
356	ABLAPL/0009561/2022	SUBASHISH MAHANTA VS REPUBLIC OF INDIA	SAILABALA JENA VS	//0 () //
357	ABLAPL/0009562/2022	PRAVANJAN KANHAR VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	PHIRINGIA /111 /2022 () //
358	ABLAPL/0009563/2022	RAJANI @ SAJANI MOHARANA VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	SALIPUR /108 /2022 () //
359	ABLAPL/0009564/2022	KANHU RAUTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /400 /2022 () //
360	ABLAPL/0009565/2022	PRATAP KUMAR BALLARSINGH VS STATE OF ODISHA	RABINDRA NATH PANDA VS	ODAGAON /169 /2015 () //
361	ABLAPL/0009566/2022	KHAGESWAR PINGUA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PALLAHARA /199 /2022 () //
362	ABLAPL/0009567/2022	TABARAKALLI KHAN VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	CHANDABALI /199 /2022 () //
363	ABLAPL/0009568/2022	PRADEEP RANSINGH	JYOTIRMAYA SAHOO	KHURDA MODEL /348 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :05/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0009569/2022	KALU JENA @ NARENDRA JENA	JYOTIRMAYA SAHOO	JANKIA P.S. /272 /2022
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0009570/2022	BABULA BEHERA @ BHARAT BEHERA	DEBASNAN DAS	BENTKAR (42 MOUZA) UPD CUTTACK /22 /2022
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0009571/2022	ANANTA NAYAK	DURLLABHA RANJAN MISHRA	THAKURGARH /192 /2022
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0009572/2022	MURALI @ MURALIDHAR PADHAN	DURLLABHA RANJAN MISHRA	SUBALAYA /85 /2022
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0009573/2022	RAJ KISHORE PALAI	MANAS KUMAR CHAND	MAHILA (BERHAMPUR) /127 /2022
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0009574/2022	PRADEEP KUMAR PALAI	MANAS KUMAR CHAND	MAHILA (BERHAMPUR) /127 /2022
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0009575/2022	BRAHMA @ JOSOBANTA MOHANTY	JAGABANDHU SAHU	BOLANGIR TOWN /349 /2022
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0009576/2022	PRADYUMNA NAIK	MOHENDRA KUMAR MOHAPATRO	COLLIERY /355 /2022
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0009577/2022	BISWAJIT PALEI	BIJAYA KUMAR RAGADA	KONARK /124 /2022
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0009578/2022	PRATAP KESHARI BARAL	SABYASACHI MISHRA	JATNI P.S. /117 /2021
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0009579/2022	NIBASHI @ NIBASHA BEHERA	RAGHUNATH BISWAL	JODAPADAR /184 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :05/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0009580/2022	STATE OF ODISHA JUBARAJ MAHALA VS	SARATHI JYOTI MOHANTY VS	// / /0 ()
376	ABLAPL/0009581/2022	STATE OF ODISHA PRATAP KUMAR BALIARSINGH VS	RABINDRA NATH PANDA VS	// SARANAKUL /101 /2016 ()
377	ABLAPL/0009582/2022	STATE OF ODISHA JADI @ JADU @ JADUMANI BARIK VS	PRAVU PITYARTHI KUMAR PANDIT VS	// ANANDAPUR /117 /2022 ()
378	ABLAPL/0009583/2022	STATE OF ODISHA BASANTA SWAIN VS	PRATAP KUMAR NAYAK VS	// BANKI /34 /2018 ()
379	ABLAPL/0009584/2022	STATE OF ODISHA ARUNA DASH VS	BHABANI SANKAR MISHRA VS	// MANGALPUR /246 /2022 ()
380	ABLAPL/0009585/2022	STATE OF ODISHA SURYANARAYAN DASH VS	BHABANI SANKAR MISHRA VS	// MANGALPUR /246 /2022 ()
381	ABLAPL/0009586/2022	STATE OF ODISHA DIBYA LOCHAN BARIK VS	JAYAKRISHNA MOHAPATRA VS	// KULIANA /113 /2022 ()
382	ABLAPL/0009587/2022	STATE OF ODISHA PINKUL @ PINKULU SETHI VS	RAGHUNATH BISWAL VS	// JODAPADAR /165 /2022 ()
383	ABLAPL/0009588/2022	STATE OF ODISHA PRADEEP KUMAR SENAPATI VS	AKSHAYA KUMAR SAHOO VS	// CHANDAPUR /71 /2022 ()
384	ABLAPL/0009589/2022	STATE OF ODISHA PRASANTA JENA VS	MADHUMITA PANDA VS	// ERASAMA /266 /2022 ()
385	ABLAPL/0009590/2022	STATE OF ODISHA RUPESH KUMAR HAZIRA VS	DEBARAJ MOHANTY VS	// BALASORE TOWN /150 /2020 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :05/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0009591/2022	JAGANNATHA MARTHA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /371 /2022 () //
387	ABLAPL/0009592/2022	PRAVAT @ PRAVAT KUMAR PATRA VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	AUL /287 /2022 () //
388	ABLAPL/0009593/2022	BISHAM ADJUAD VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	TITILAGARH /107 /2022 () //
389	ABLAPL/0009594/2022	SHYAMSUNDAR PATRA VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	AUL /287 /2022 () //
390	ABLAPL/0009595/2022	RATIKANTA ROUT VS STATE OF ODISHA	SATYA RANJAN MULIA VS	KHURDA MODEL /350 /2022 () //
391	ABLAPL/0009596/2022	PRUTHIRWAJ BEHERA VS STATE OF ODISHA	GOREKHANATH DAS VS	TOMANDO /173 /2022 () //
392	ABLAPL/0009597/2022	T. RAMA PRASAD VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MAHILA P.S. BUXIBAZAR /88 /2022 () //
393	ABLAPL/0009598/2022	LABA SA VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	SUNDARGARH TOWN /39 /2022 () //
394	ABLAPL/0009599/2022	DEBASISH ROUT VS STATE OF ODISHA	SATYA RANJAN MULIA VS	/ /0 () //
395	ABLAPL/0009600/2022	DEEPAK KUMAR JENA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /371 /2022 () //
396	ABLAPL/0009601/2022	KIRTIK CHANDRA RAY VS STATE OF ODISHA	SATYA MOHANTY VS	BADAGODA P.S. /223 /2022 () //
397	ABLAPL/0009602/2022	SUDHIR KUMAR SAHOO @ BABU	KALPATARU ROUT	/ /0

ORISSA HIGH COURT

FILING REPORT AS ON :05/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0009603/2022	BIMAL KUMAR ROUT	ANIRUDHA DAS	GONDIA /42 /2005
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0009604/2022	PRAKASH SASMAL	GAYATRI DAS	BIDANASI /131 /2022
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0009605/2022	AJAY KUMAR SAMAL	UMAKANTA BARIK	AMPANI /77 /2022
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0009606/2022	R. VENKAT RAMANAN	PARTHA MUKHERJI	CHAMAKHANDI /75 /2012
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0009607/2022	R. VENKAT RAMANAN	PARTHA MUKHERJI	CHAMAKHANDI /92 /2011
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0009608/2022	R. VENKAT RAMANAN	PARTHA MUKHERJI	CHAMAKHANDI /93 /2011
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0009609/2022	SAMBHUNATH TIADI	RAMAKANTA PANDA	RAGHUNATHPALI /208 /2022
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0009610/2022	PRAVEEN SHARMA	SURYAKANTA DWIBEDI	AINTHAPALI /439 /2022
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0009611/2022	BIJAY BEHERA	AMLAN SHAKTI PAUL	KHURDA MODEL /371 /2022
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0009612/2022	DINESH DORA	CHHABI BEHERA	MOHANA /7 /2022
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0009613/2022	RAHUL PARIDA	BISWARANJAN DALAI	KUJANGA /294 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :05/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0009614/2022	STATE OF ODISHA MONALISHA MISHRA VS	SATYA NARAYAN MISHRA (4) VS	// ANANDAPUR /174 /2022 ()
410	ABLAPL/0009615/2022	STATE OF ODISHA KRUSHAN CHANDRA ROUT @ KRUSHNA CHANDRASWAMY	SATYA NARAYAN MISHRA (4) VS	// BASUDEVPUR /85 /2022 ()
411	ABLAPL/0009616/2022	STATE OF ODISHA BAPI @ JANARDAN DAS VS	BITAS KUMAR SWAIN VS	// BENTKAR (42 MOUZA) UPD CUTTACK /119 /2022 ()
412	ABLAPL/0009617/2022	STATE OF ODISHA SURESH MOHANTY VS	AMIT KUMAR NATH VS	// / /0 ()
413	ABLAPL/0009618/2022	STATE OF ODISHA MAHAMMAD KAYUM @ TUKUNA VS	MOHAMMAD AKRAM VS	// JATNI P.S. /217 /2022 ()
414	ABLAPL/0009619/2022	STATE OF ODISHA MANORANJAN DASH VS	HRUDANANDA MOHAPATRA VS	// / /0 ()
415	ABLAPL/0009620/2022	STATE OF ODISHA ABHIRAM DAS VS	SESHADEV DASH VS	// BYREE /46 /2017 ()
416	ABLAPL/0009621/2022	STATE OF ODISHA TILUA SENAPATI VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /371 /2022 ()
417	ABLAPL/0009622/2022	STATE OF ODISHA RATNAKAR GHADAI VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /381 /2022 ()
418	ABLAPL/0009623/2022	STATE OF ODISHA PRAMILA ROUT VS	PRIYA RANJAN SINGH VS	// BIRIDI PS /159 /2022 ()
419	ABLAPL/0009624/2022	STATE OF ODISHA CHAGALI SUNDARAY @ CHAGALI SUNDARA VS STATE OF ODISHA	ACHYUTANANDA PATTNAIK VS	// BOLAGARH P.S. /175 /2022 () //

ORISSA HIGH COURT**FILING REPORT AS ON :05/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0009625/2022	DEEPAK NAIK @ NAYAK VS STATE OF ODISHA	SONITA BISWAL VS	MAHILA P.S. BUXIBAZAR /77 /2022 () //
421	ABLAPL/0009626/2022	NABA MALLIK @ RAKESH MALLIK VS STATE OF ODISHA	ACHYUTANANDA PATTNAIK VS	BOLAGARH P.S. /89 /2022 () //
422	ABLAPL/0009627/2022	MANOJ NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	JAGANNATHA PRASAD /186 /2022 () //
423	ABLAPL/0009628/2022	SANJAY CHOUDHURY @ SANJAY KU CHOUDHURY SUPRIYA PATRA VS STATE OF ODISHA	VS	MALGODOWN /126 /2022 () //
424	ABLAPL/0009629/2022	JYOTISMITA DEHURY VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	MAHULPADA /32 /2022 () //
425	ABLAPL/0009630/2022	KUNI SAMAL @ RAMESH CHANDRA SAMAL VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	PATTAMUNDAI /83 /2000 () //
426	ABLAPL/0009631/2022	DILLIP KUMAR MISHRA VS STATE OF ODISHA	SANJIB SWAIN VS	NIMAPADA /77 /2022 () //
427	ABLAPL/0009632/2022	GANGADHAR PARIDA VS STATE OF ODISHA	SANJIB SWAIN VS	ASTARANGA /172 /2022 () //
428	ABLAPL/0009633/2022	BHAGIRATHI DASH VS STATE OF ODISHA	PRABHAT KUMAR PRAHARAJ VS	KANPUR /110 /2022 () //
429	ABLAPL/0009634/2022	SUVENDU PRADHAN @ CHANDAN VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	NIMAPADA /241 /2022 () //
430	ABLAPL/0009635/2022	TUSHAR CHOUDHURY VS STATE OF ODISHA	SUPRIYA PATRA VS	MALGODOWN /126 /2022 () //
431	ABLAPL/0009636/2022	NIRANJAN BEHERA	SUKANTA KUMAR NAYAK	PURUNABAZAR /209 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :05/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
432	CONTC(CP)/0000398/2016	INDIRA PRIYADARSANI	PRAFULLA KUMAR KHATEI, A.R MISHRA	//
		VS	VS	()
		RANJANA CHOPRA		//
433	CONTC(CPC)/0000044/2016	DILESWAR PRADHAN	SHIB SHANKAR MOHANTY	//
		VS	VS	()
		S.S. SRIVASTAVA, PRINCIPAL CHIEF CONSERVATOR OF FORESTS		//

ORISSA HIGH COURT

MISC CASES FILED on :05/08/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	14/2022 CRLMA/61/2022	PRADEEP KUMAR JENA-MP	
2	15/2022 CRLMA/198/2022	NILAKANTA BADANAIAK-MP	ADV.
3	15/2022 CRLMA/198/2022	NILAKANTA BADANAIAK-MP	ADV.
4	21/2022 CRP/16/2022	P. BISWANATH-MP	S.S.RAO
5	22/2022 CRLLP/31/2022	STATE OF ODISHA-MP	SOUBHAGYA KETAN NAYAK, AGA
6	35/2022 OJC/4732/1994	BIRANCHI-MP	M/S JAGANNATH BHUYAN,A.ROUTRAY,D.BEHERA,P.
7	35/2022 OJC/4732/1994	BIRANCHI-MP	M/S JAGANNATH BHUYAN,A.ROUTRAY,D.BEHERA,P.
8	35/2022 OJC/4732/1994	BIRANCHI-MP	M/S JAGANNATH BHUYAN,A.ROUTRAY,D.BEHERA,P.
9	40/2022 SAO/9/2022	SASHANKA SEKHAR NANDA-MP	AMIT PRASAD BOSE
10	41/2022 SAO/9/2022	SASHANKA SEKHAR NANDA-MP	AMIT PRASAD BOSE
11	68/2022 TRPCRL/64/2022	NRUSINGHA CHARAN SWAIN-MP	PRATIK DASH
12	69/2022 TRPCRL/65/2022	JAGADISH GOND-MP	ABHIRAM SWAIN
13	70/2022 TRPCRL/66/2022	BHAGABAN SAHU-MP	PRASANTA KUMAR NANDA
14	81/2022 JCRLA/51/2019	TAPAN PRADHAN-MP	MR.SARAT CH.MEKAP(AMICUS CURIAE)
15	153/2022 SA/399/2000	FERTILISER SUPPLY-MP	M/S. N.C.PANIGRAHI
16	169/2022 MATA/126/2016	DILLIP KU.SADANGI-MP	M/S.DIGAMBARA MISHRA
17	235/2022 RPFAM/167/2022	CHITTARANJAN GAHAN-MP	PRAMODA KUMAR MISHRA
18	236/2022 RPFAM/167/2022	CHITTARANJAN GAHAN-MP	PRAMODA KUMAR MISHRA
19	237/2022 RPFAM/168/2022	MAHENDRA NAIK-MP	GEETANJALI MAJHI
20	238/2022 RPFAM/169/2022	SUMITRA MANGESH MISHRA-MP	GOURANG CHARAN MOHAPATRA
21	267/2022 CRLMP/1376/2022	SHAKUNTALA JENA-MP	SUDHANSU SEKHAR JENA
22	268/2022 CRLMP/1296/2022	PRASANTA SAHOO-MP	
23	269/2022 CRLMP/1044/2022	NINIA BEHERA-MP	PRASANNA KUMAR DASH
24	270/2022 CRLMP/1460/2022	SITA MALLICK @ SITA DEVI-MP	SASMITA NAYAK
25	271/2022 CRLMP/1000/2022	ARJUN GOUDA-MP	
26	271/2022	ARJUN GOUDA-MP	

27	CRLMP/1000/2022 272/2022	SHAKUNTALA JENA-MP	SUDHANSU SEKHAR JENA
28	CRLMP/1376/2022 291/2022	PRADIPTA KISHORE DASH-MP	M/S M. PRATAP
29	WPC(OA)/1978/2016 320/2022	JASABANTI NAIK-MP	SARADA PRASAD DASH
30	TRP(C)/285/2022 321/2022	MANASWINI SAHU-MP	MANOJ KUMAR MOHANTY
31	TRP(C)/286/2022 322/2022	MANASWINI SAHU-MP	MANOJ KUMAR MOHANTY
32	TRP(C)/286/2022 322/2022	MANASWINI SAHU-MP	MANOJ KUMAR MOHANTY
33	TRP(C)/286/2022 323/2022	MANASWINI SAHU-MP	MANOJ KUMAR MOHANTY
34	TRP(C)/286/2022 496/2022	DHABULU HARIJAN-MP	DIPTI RANJAN BHOKTA
35	CRLREV/364/2022 497/2022	DHABULU HARIJAN-MP	DIPTI RANJAN BHOKTA
36	CRLREV/364/2022 498/2022	DHABULU HARIJAN-MP	DIPTI RANJAN BHOKTA
37	CRLREV/364/2022 499/2022	INDUBHUSAN DAS-MP	SAMVIT MOHANTY
38	CRLREV/365/2022 500/2022	RAJENDRA KUMAR TRIPATHY-MP	AYUSMAN MAHANTA
39	CRLREV/366/2022 501/2022	TULU BEHERA-MP	D.R.SWAIN
40	CRLREV/367/2022 754/2022	CHAKRADHAR PUHAN-MP	M/S.B.N.MISHRA
41	WPC(OAC)/2797/2011 755/2022	SANTOSH KUMAR TRIPATHY-MP	
42	WPC(OAC)/1994/2016 756/2022	SUDHAKAR SABAT-MP	
43	WPC(OAC)/2153/2016 757/2022	SUDHAKAR SABAT-MP	S.DAS
44	WPC(OAC)/2153/2016 758/2022	PARINITA TRIPATHY-MP	
45	WPC(OAC)/2154/2016 759/2022	DHIREN KUMAR PANDA-MP	PRAFULLA KUMAR RATH
46	WPC(OAC)/1983/2015 760/2022	DILESWAR PRADHAN-MP	
47	WPC(OAC)/2005/2015 761/2022	SARAT CH. BEHERA-MP	B.B.MOHANTY
48	WPC(OAC)/2069/2016 762/2022	SANGRAM PARIDA-MP	B.B.MOHANTY
49	WPC(OAC)/2070/2016 763/2022	TUSAR KANTI BEHERA-MP	B.B.MOHANTY
50	WPC(OAC)/2072/2016 764/2022	RAMESWAR SAHU-MP	KSHIROD KUMAR ROUT
51	WPC(OAC)/200/2017 765/2022	LAKSHMINARAYAN MOHANTA-MP	M/S PRAFULLA KUMAR RATH
52	WPC(OAC)/2287/2016 766/2022	MANORANJAN DASH-MP	DHULIRAM PATTANAYAK
53	WPC(OAC)/2016/2015 767/2022	ASHOK KUMAR KANUNGO-MP	M/S U.C. MOHANTY
54	WPC(OAC)/2246/2016 783/2022	BADRI PRASAD RAM-MP	BIBHU PRASAD DAS
55	CMP/1434/2019 784/2022	SANJAYA NARAYAN SINGH-MP	PRASANNA KUMAR MISHRA
56	CMP/711/2022 785/2022	SANJAYA NARAYAN SINGH-MP	PRASANNA KUMAR MISHRA
57	CMP/711/2022 786/2022	FAKIR CHARAN ROUT-MP	SAMIR KUMAR MISHRA
	CMP/712/2022		

58	787/2022 CMP/713/2022	JHILI LENKA-MP	MANOJ KUMAR PANDA
59	788/2022 CMP/714/2022	BISWAJIT MOHANTY-MP	SMITA RANJAN PATANAIAK
60	789/2022 CMP/228/2020	MUKUNDA NAYAK-MP	PRASANTA KUMAR MOHANTY
61	790/2022 CMP/717/2022	BAJAJ FINANCE LTD,BBSR-MP	RAMACHANDRA PANIGRAHY
62	791/2022 CMP/718/2022	MANDHATA BIJAY KETAN BIDYADHAR MOHAPATRA-MP	AMIR KUMAR MISHRA
63	829/2022 MACA/1243/2018	RELIANCE G.I.CO.LTD.-MP	M/S.G.P.DUTTA
64	830/2022 MACA/1243/2018	RELIANCE G.I.CO.LTD.-MP	M/S.G.P.DUTTA
65	831/2022 MACA/394/2022	THE DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.	DAMPALI KHAN
66	1027/2022 ABLAPL/218/2022	PRAVAKAR SAMAL-MP	
67	1028/2022 ABLAPL/2668/2020	SUNIL SINGH @ SUNIL KUMAR SINGH-MP	
68	1029/2022 ABLAPL/320/2022	SK. ABDULU-MP	
69	1030/2022 ABLAPL/7259/2022	JAYASHREE DEHURY-MP	
70	1031/2022 ABLAPL/7258/2022	KISHORE BISWAL-MP	
71	1032/2022 ABLAPL/1191/2020	JASOBANTA @ BRAHMA MOHANTY-MP	
72	1033/2022 ABLAPL/8368/2022	GURUDEV SETH-MP	JAGABANDHU SAHU
73	1034/2022 ABLAPL/3093/2022	NILAMADHAB BARIK-MP	
74	1035/2022 ABLAPL/8474/2022	SIMANCHALA RATH-MP	
75	1036/2022 ABLAPL/680/2022	PRAMOD KUMAR BEHERA-MP	
76	1199/2022 CRLA/662/2012	PRASANTA NAIK-MP	M/S.RAMANI K.PATTANAIAK
77	1200/2022 CRLA/623/2022	PURNA BAGARTY-MP	SUSHANTA KUMAR JOSHI
78	1201/2022 CRLA/623/2022	PURNA BAGARTY-MP	SUSHANTA KUMAR JOSHI
79	1202/2022 CRLA/625/2022	DAMBARUDHAR NAYAK-MP	JATESWAR NAYAK
80	1203/2022 CRLA/625/2022	DAMBARUDHAR NAYAK-MP	JATESWAR NAYAK
81	1204/2022 CRLA/625/2022	DAMBARUDHAR NAYAK-MP	JATESWAR NAYAK
82	1205/2022 CRLA/108/2019	BAILOCHAN BEHERA-MP	SATYABRATA MOHANTY
83	1395/2022 BLAPL/5964/2021	GURUBARIA MAJHI-MP	
84	1396/2022 BLAPL/4027/2022	KABUL KHORA-MP	
85	1397/2022 BLAPL/2846/2022	KRUSHNA CHANDRA BISOI @ KRUSHNA BISOI-MP	MANORANJAN PADHY
86	1398/2022 BLAPL/804/2022	HARI KRISHNA SISA-MP	
87	1399/2022 BLAPL/6129/2021	ADITYA MOHANTY-MP	
88	1400/2022 BLAPL/4466/2021	PATEL NAYAK-MP	
89	1402/2022	SANJIT KUMAR PARIJA-MP	RASHMIKANTA MAHALIK

90	BLAPL/6960/2021 1403/2022	SANTOSH DANTA-MP	SAROJ KUMAR PADHI
91	BLAPL/609/2022 1404/2022	SANTLAL SAROJ-MP	ANANTA NARAYAN PATTANAYAK
92	BLAPL/11082/2021 1405/2022	HARI KHILLA-MP	PRASANTA KUMAR NANDA
93	BLAPL/11407/2021 1406/2022	PINTU SEKH-MP	SURYAKANTA DWIBEDI
94	BLAPL/4315/2022 1407/2022	JAGANATH KHARA-MP	PRASANTA KUMAR NANDA
95	BLAPL/7572/2022 1408/2022	JURIA SABAR-MP	JYOTIRMAYA SAHOO
96	BLAPL/3794/2022 1409/2022	SUDARSHAN SETHI-MP	JYOTIRMAYA SAHOO
97	BLAPL/3018/2022 1410/2022	DURGA CHARAN DAS-MP	M/S.S.K.BHANJADEO B.K.BEHERA S.BALABANTARA
98	BLAPL/628/2022 1411/2022	GAYADHAR JENA-MP	B.N.MOHANTY
99	BLAPL/4854/2022 1412/2022	GAYADHAR JENA-MP	B.N.MOHANTY
100	BLAPL/4853/2022 1413/2022	GAYADHAR JENA-MP	B.N.MOHANTY
101	BLAPL/4852/2022 1690/2022	GYANARANJANA MOHANTY-MP	PRADOSH KUMAR DAS
102	CRLMC/1066/2022 1691/2022	GURUBUX SINGH AHLUWALIA@PAPU-MP	
103	CRLMC/3129/2017 1692/2022	KABIRAJ SAHU-MP	M/S.PRASHANTA KU.NAYAK
104	CRLMC/966/2017 1693/2022	NARAYAN DAS-MP	ARIJEET MISHRA
105	CRLMC/2131/2022 1694/2022	BABAJI BEHERA-MP	DHARMENDRA SETHY
106	CRLMC/2132/2022 1695/2022	SIBAPRASAD PATTANAYAK-MP	LALITENDHU MISHRA
107	CRLMC/2133/2022 1696/2022	SANTOSH KUMAR MAHAPATRA-MP	DEVASHIS PANDA
108	CRLMC/2136/2022 1697/2022	ASHUTOSH PRAHARAJ-MP	BIBHUTI KESHARI BISWAL
109	CRLMC/2137/2022 1698/2022	ANUP KUMAR CHOUDHURY-MP	RAMAKRISHNA NAIK
110	CRLMC/2138/2022 1699/2022	ANUP KUMAR CHOUDHURY-MP	RAMAKRISHNA NAIK
111	CRLMC/2138/2022 1700/2022	RUPAK KUJUR-MP	BIBHU PRASAD MOHANTY
112	CRLMC/2139/2022 1701/2022	PIPUN@SOUMYA RANJAN NAYAK-MP	M.A.ALI
113	CRLMC/2140/2022 1702/2022	PIPUN@SOUMYA RANJAN NAYAK-MP	M.A.ALI
114	CRLMC/2140/2022 1703/2022	CHANDRAMOHAN BISWAL-MP	PRAVASH CHANDRA JENA
115	CRLMC/2142/2022 1704/2022	SANTOSH KUMAR AGARWALLA-MP	
116	CRLMC/2885/2017 1705/2022	CHUDAMANI BISI-MP	RABINDRANATH PRUSTY
117	CRLMC/2111/2022 1706/2022	NIRANJAN ROUT-MP	JAJATI KESHARI KHUNTIA
118	CRLMC/2143/2022 2618/2022	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, AGA
119	WA/1057/2022 2619/2022	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, AGA
120	WA/1057/2022 2620/2022	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, AGA

121	2621/2022 WA/1059/2022	DIBAKAR SAW-MP	KARUNAKAR RATH
122	2622/2022 WA/404/2022	M/S. BHARAT PETROLEUM CORPORATION LTD.-MP	S.D.DAS (SENIOR ADV)
123	2623/2022 WA/1058/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
124	2624/2022 WA/1058/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
125	2625/2022 WA/1058/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
126	2626/2022 WA/1060/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
127	2627/2022 WA/1060/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
128	2628/2022 WA/1060/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
129	2629/2022 WA/1061/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
130	2630/2022 WA/1061/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
131	2631/2022 WA/1061/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
132	2632/2022 WA/1062/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
133	2633/2022 WA/1062/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
134	2634/2022 WA/1062/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
135	10591/2022 WP(C)/19825/2022	MANORANJAN BHUYAN-MP	SUDHANSU SEKHAR JENA
136	10592/2022 WP(C)/19825/2022	MANORANJAN BHUYAN-MP	SUDHANSU SEKHAR JENA
137	10593/2022 WP(C)/6610/2006	KRUSHNA PR.SAHOO-MP	MR.SANTOSH KU.NANDA
138	10594/2022 WP(C)/19779/2022	SANATAN MUDULI-MP	SURAJ MOHANTY
139	10595/2022 WP(C)/18310/2022	LAXMIDHAR MOHARANA-MP	SIBA NARAYAN BISWAL
140	10596/2022 WP(C)/10901/2015	PRASANT KUMAR SEN-MP	M/S.SATYA S.KASHYAP
141	10597/2022 WP(C)/19828/2022	CHITTARANJAN NAYAK-MP	PRADEEP KUMAR DAS
142	10598/2022 WP(C)/19829/2022	MAN MOHAN SAHU-MP	SRIKAR KUMAR RATH
143	10599/2022 WP(C)/19831/2022	SUJATA MISHRA-MP	SANGRAM KUMAR SINGH
144	10600/2022 WP(C)/16244/2022	MIR ISHZQUE ALLI-MP	SANTOSH KUMAR MAHANTY
145	10601/2022 WP(C)/19830/2022	SUDHAKAR BHOL-MP	DAYANANDA MOHAPATRA
146	10602/2022 WP(C)/19832/2022	MANJULATA KANDI-MP	SANGRAM KUMAR SINGH
147	10603/2022 WP(C)/27978/2013	SWARNAPRAVA DAS-MP	
148	10604/2022 WP(C)/19833/2022	PANCHALI NAYAK-MP	SANGRAM KUMAR SINGH
149	10605/2022 WP(C)/19835/2022	MANASWINI MALLICK-MP	SANGRAM KUMAR SINGH
150	10606/2022 WP(C)/19837/2022	KALU CHARAN PRADHAN-MP	SANGRAM KUMAR SINGH
151	10607/2022 WP(C)/12876/2022	SURESH CHANDRA MALLIK-MP	SAUBHAGYA KUMAR SAMAL
152	10608/2022	RAJENDRA BEHERA-MP	BIJAYA KUMAR BEHERA 1

153	WP(C)/19838/2022 10609/2022	BANITA BALIARSINGH-MP	BIBHU PRASAD TRIPATHY
154	WP(C)/19839/2022 10610/2022	GOKULANANDA MOHAPATRA-MP	M/S.GOKULANANDA MOHAPATRA(IN PERSON)
155	WP(C)/13855/2022 10611/2022	QAMAR SULTANA-MP	SUBASH CHANDRA ACHARYA
156	WP(C)/19847/2022 10612/2022	SITARAM DAS-MP	RABI NARAYAN PANDA
157	WP(C)/19850/2022 10613/2022	STATE OF ODISHA-MP	
158	WP(C)/14095/2022 10614/2022	BIKASH KUMAR DAS-MP	RABI NARAYAN PANDA
159	WP(C)/19853/2022 10615/2022	NAMITA PATRA-MP	PRADEEP KUMAR PANDA
160	WP(C)/19854/2022 10616/2022	SRIKANTA GADTYA-MP	PRAFULLA KUMAR RATH
161	WP(C)/19855/2022 10617/2022	MANORANJAN SAHOO-MP	HEMANTA KUMAR RATSINGH
162	WP(C)/19861/2022 10618/2022	DILIP KUMAR PANDA-MP	PAMI RATH
163	WP(C)/11533/2022 10619/2022	PRASANNA KUMAR PANIGRAHI-MP	PAMI RATH
164	WP(C)/11529/2022 10620/2022	KUMUDA KUMAR BEHERA-MP	SWAPNIL ROY
165	WP(C)/19865/2022 10621/2022	SAROJ KUMAR RAY-MP	LALITENDU MISHRA
166	WP(C)/19864/2022 10622/2022	CHAKRADHARA SAHOO-MP	SAMVIT MOHANTY
167	WP(C)/19869/2022 10623/2022	DILLIP KUMAR SAHOO-MP	M/S.S.C.MEKAP
168	WP(C)/15295/2017 10624/2022	DILLIP SAHOO-MP	M/S.S.C.MEKAP
169	WP(C)/15296/2017 10625/2022	NATIONAL INSURANCE CO.LTD.-MP	M/S.NIBEDITA MOHANTY
170	WP(C)/4700/2019 10626/2022	RAMESH KUMAR MISHRA-MP	LALIT SAHU
171	WP(C)/7843/2022 10627/2022	SANJIB KUMAR JENA-MP	SANJAY KUMAR BEHERA
172	WP(C)/19872/2022 10628/2022	NIROD KUMAR JENA-MP	ARIJEET MISHRA
173	WP(C)/19875/2022 10630/2022	SURAJ PRAKASH SAI-MP	SANJEEV UDGATA
174	WP(C)/19877/2022 10631/2022	LOKANATH PRADHAN-MP	KUNAL KUMAR SWAIN
175	WP(C)/19879/2022 10632/2022	BIRAJ MOHAN MOHANTY-MP	
176	WP(C)/11604/2022 10633/2022	MAA BUDHIMA SHG, KHURDA-MP	AMITAV DAS
177	WP(C)/19885/2022 10634/2022	NIRANJAN SUTAR-MP	BIJNYAN KUMAR MOHAPATRA
178	WP(C)/19887/2022 10635/2022	ODISHA AKSHYA MOHANTY FOUNDATION TRUST-MP	M/S.MAHESWAR MOHANTY
179	WP(C)/19249/2018 10636/2022	MADHUSMITA KAR-MP	K.C.RAJGURU MOHAPATRA
180	WP(C)/19888/2022 10637/2022	M/S TRUPTI ENTERPRISES PVT. LTD.-MP	TUSHAR KANTI SATAPATHY
181	WP(C)/19890/2022 10638/2022	UNION OF INDIA-MP	
182	WP(C)/21278/2017 10639/2022	JAGATISWAR SAHOO-MP	AMITAV TRIPATHY
183	WP(C)/19899/2022 10640/2022	MEERA DAS-MP	K.K.SWAIN
	WP(C)/19900/2022		

184	10641/2022 WP(C)/19901/2022	PURNA CHANDRA PATRA-MP	S.M.DWIBEDY
185	10642/2022 WP(C)/2458/2012	SAROJINI MISHRA-MP	
186	10643/2022 WP(C)/19906/2022	ABHIRAM PANI-MP	ANURAG PATI
187	10644/2022 WP(C)/19908/2022	SRIDHAR SAHOO-MP	DR. JITENDRA KUMAR LENKA
188	10645/2022 WP(C)/19916/2022	KAMALAKANTA JENA-MP	SATYA NARAYAN MISHRA 4
189	10646/2022 WP(C)/19917/2022	REDDY JANAKI RAM-MP	SUNIL KUMAR PANDA
190	10647/2022 WP(C)/19919/2022	ANIRBAN CHATTOPADHYAY-MP	SARADA P.SARANGI
191	10648/2022 WP(C)/19920/2022	PABITRA KUMAR ROUT-MP	FALGUNI RAJGURU MOHAPATRA
192	10649/2022 WP(C)/3598/2022	MAHESWAR MAHANTA-MP	PRAVASH CHANDRA JENA
193	10650/2022 WP(C)/19922/2022	M/S JAGANNATH CONSTRUCTION, BBSR-MP	PRABODHA CH. NAYAK
194	10651/2022 WP(C)/19924/2022	M/S. BRAMTA PLASTIC INDUSTRY, BBSR-MP	FALGUNI RAJGURU MOHAPATRA
195	10652/2022 WP(C)/19876/2022	M/S. BLA PROJECTS PVT. LTD., KOLKATA-MP	AVIJIT PATNAIK
196	10653/2022 WP(C)/21275/2020	GOURANGA CHARAN PRADHAN-MP	NIROD KUMAR SAHU
197	10654/2022 WP(C)/19959/2022	SOCIETY OF HETEROGENEOUS ACTIVITIES FOR PEOPLE IN BHOJIPUR	IN BHOJIPUR
198	10655/2022 WP(C)/19962/2022	SANJAY KESHARI MOHAPATRA-MP	NIRANJAN PANDA
199	10656/2022 WP(C)/13960/2022	MANINI PANDA-MP	RABINARAYAN MOHANTY
200	10657/2022 WP(C)/19974/2022	PRAFULLA KUMAR MALIK-MP	DURGESH NARAYAN RATH
201	10658/2022 WP(C)/19976/2022	MANASMITA BEHERA-MP	JAJATI KESHARI KHUNTIA
202	10660/2022 WP(C)/19981/2022	PANDU KISAN-MP	RANJIT SAMAL
203	10661/2022 WP(C)/19982/2022	KISHORE CH. PRADHAN-MP	RANJIT SAMAL
204	10662/2022 WP(C)/19983/2022	P.PRUTHIVI KUMAR PATRO-MP	SIDHARTH PRASAD DAS
205	10663/2022 WP(C)/19984/2022	M/S. BABULI KUMAR SISHU, JHARSUGUDA-MP	BHUBAN MOHAN BHUYAN